

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir. All efforts were made to revive the satellite after the unexpected occurrence of the massive short-circuit on October 1, 1997. The steep drop in available power created problems in the thermal management of the spacecraft which in turn resulted in the malfunctioning of the propellant system. The spacecraft was declared inoperable on October 5, 1997.

(b) After the short-circuit on Bus-2 on October 1, 1997 the satellite was observed to generate only 25 to 30 per cent of the rated power. The south solar array which is required to track the sun was found to be stuck in one position. The non-availability of sufficient on-board power created consequential difficulties in the thermal management of the spacecraft which in turn led to the malfunctioning of the propellant system of the spacecraft. This in turn resulted in depletion of fuel and the satellite was declared inoperable on October 5, 1997.

(c) Efforts are underway to augment the INSAT space segment capacity on an urgent basis through lease or purchase of in-orbit capacity.

#### **Representation in U.N. Organisations**

117. PROF. P.J. KURIEN : Will the PRIME MINISTER be pleased to state:

(a) whether the present representation of Indians in the UN Organisations are negligible;

(b) if so, the details and reasons therefor;

(c) whether the Government propose to initiate steps to increase the representation of Indians; and

(d) the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI):

(a) No. Sir.

(b) to (d) Recruitment to U.N. Organisations is based on equitable geographical representation calculated on the basis of population, membership and financial contributions, thus determining the "desirable range" for each country. India is considered to be an "over-represented" country since Indian nationals recruited by the U.N. exceed the "desirable range" for India. The Government is constantly keeping the matter under review.

#### **Haj Pilgrimage**

118. SHRI RAJIV PRATAP RUDY : Will the PRIME MINISTER be please to state:

(a) whether official deputationists are sent to Saudi Arabia every year for Haj;

(b) if so, the official tenure of the stay;

(c) if so, the number of deputations sent to Saudi Arabia and their tenure of stay in 1996-97;

(d) whether despite the work required after the Mina Fire episode several deputationists were recalled; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALIM IQBAL SHERVANI) :

(a) Yes, Sir.

(b) The period of deputation varies between one to three months.

(c) A total of 290 officials (97 administrative staff, 94 doctors and 99 paramedical staff) were sent to Saudi Arabia for Haj '97 with the period of their deputation varying between four to eight weeks.

(d) No, Sir.

(e) Does not arise.

*[Translation]*

#### **PHC in Maharashtra**

119. SHRI DATTA MEGHE : Will the PRIME MINISTER be pleased to state:

(a) the number of Primary Health Centres and Family Planning Centres in Maharashtra as on September 30, 1997, and

(b) the amount provided by the Union Government to these centres during 1995-96 and 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) As per the available information as on 31.12.96 there are 1695 Primary Health Centres functioning in Maharashtra. Family Welfare Services are also provided through a network of Rural Family Welfare Centres, Post Partum Centres, Urban Family Welfare Centres, and Urban Health Posts. There are 428 Rural Family Welfare Centres, 121 Post Partum Centres, 74 Urban Family Welfare Centres and 278 Urban Health Posts functioning in Maharashtra.

(b) The Primary Health Centres are established and maintained by the State Government under State Sector Minimum Needs Programme. 100 per cent Central Assistance is provided to the States for Rural Family Welfare Centres, Post Partum Centres, Urban Family Welfare Centres and Urban Health Posts. Details of the amount allocated to these Centres during 1995-96 and 1996-97 is given in the Statement attached.

#### STATEMENT

Amount allocated to the State of Maharashtra during  
1995-96 and 1996-97

(Rs. in lakhs)

	1995-96	1996-97
Minimum Needs Programme	7034.00	9488.00
Rural Family Welfare Centres	1260.00	1270.00
Post Partum Centres	375.00	376.00
Urban Family Welfare Centres	100.00	95.00
Urban Health Posts	540.00	556.00

\* Allocation under MNP/BMS

#### Stay Facility to Patients

120. DR. M.P. JAISWAL : Will the PRIME MINISTER be pleased to state:

(a) whether patients and their relatives who come from other States have to run around the hospitals of Delhi and have to stay on pavements;

(b) if so, the steps taken by the Government to provide sufficient stay facilities for them;

(c) whether the Government propose to set up any special cell for them so that they may not face any difficulty in getting treatment; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) and (b) Adequate facilities for night stay to the waiting patients/their attendants are available at Safdarjung Hospital, All India Institute of Medical Sciences. Such facilities are not available in Dr. R.M.L. Hospital. At

Kalavati Saran Children Hospital, there is a sarai and shed for nightshelter. At Smt. S.K. Hospital there are no residential facilities for relatives of patients but the relatives stay at a nearby Dharmasala situated a little away from the Hospital.

(c) and (d) There is no proposal to set up any special cell. However, the various facilities provided by Central Government hospitals are upgraded depending upon the availability of resources.

[English]

#### CHOGM Meet

121. SHRI B.L. SHANKAR :  
SHRI SANAT KUMAR MANDAL :  
SHRI SATYA DEO SINGH :

Will the PRIME MINISTER be pleased to state;

(a) the details of important matters discussed at the recently held (CHOGM) Commonwealth Heads of Government Meeting in Edinburgh;

(b) the matters which were raised by the Indian Prime Minister;

(c) to what extent the meeting is likely to help India on the diplomatic and international relations level; and

(d) the extent of success achieved by India in CHOGM Meet?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI):

(a) A copy each of the Edinburgh Communique and the Edinburgh Commonwealth Economic Declaration issued by the Commonwealth Heads of Government Meeting (CHOGM) at Edinburgh on 27 October, 1997 are given in the Statement I and II attached.

(b) A copy of the address by the Prime Minister of India, on behalf of all participating Heads of Government, at the Opening Ceremony, is given in the Statement III attached.

(c) and (d) The Meeting provided both an opportunity and a forum for our Prime Minister to exchange views on important issues with other Commonwealth Heads of Government. These interalia included trade, investment, development, the environment, terrorism in all its manifestations, illegal trafficking in drugs and arms and money laundering. These and other issues of interest to India were prominently reflected in the Communique and the Economic declaration.